NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 31

IA 1392/2024
IN
C.P. (IB)/1669(MB)2018

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **10.07.2024**

NAME OF THE PARTIES: TRIMURTI SERVICE V/s VIPUL S PLASTOCRAFTS PVT LTD

SECTION 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Prakhar Tandon, Ld. Counsel for the Applicant present. Mr. Amir Arsiwala, Ld. Counsel for the Respondents present.
2. Ld. Counsel for the Respondents submits that the matter is being worked out and the information to the extent available has been handed over and they are still working out on the remaining information. Ld. Counsel for Respondent inform that the remaining information will be handed over within two weeks.
3. List this matter for further consideration on **30.07.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/